

No.A-22011/8/2015-Ad.I
Government of India/ भारत सरकार
Ministry of Corporate Affairs/ कारपोरेट कार्य मंत्रालय

'A' Wing, 5th Floor, Shastri Bhawan,
New Delhi, the 13 June, 2017

OFFICE ORDER

Consequent to his transfer under Rotational Transfer Policy of CSSS officers vide Department of Personnel & Training's Order No.5/4/2015-CS-II(C) dated 30th May, 2017 and on being relieved of his duties in Ministry of Small, Micro and Medium Enterprises in the afternoon of 08.06.2017 vide Office Order No. A-14011/1/2016-HR dated 08.06.2017, Sh C.I. George is taken on the strength of this Ministry as Personal Assistant of CSSS w.e.f. his date of joining this Ministry i.e. 09.06.2017 (FN).


(Riazul Haque)

Under Secretary to the Government of India

1. Sh C.I. George, Personal Assistant
2. The Pay and Accounts Officer, Ministry of Corporate Affairs, New Delhi
3. Cash Section, Ministry of Corporate Affairs, New Delhi (2 copies).
4. Under Secretary, CS-II(C)[Kind attention: Sh Pradeep A.], Department of Personnel & Training, Lok Nayak Bhawan, Khan Market, New Delhi w.r.t. their Order No.5/4/2015-CS-II(C) dated 30th May, 2017.
5. Under Secretary, HR Section [Kind attention: Sh Bhaskar Kalra.], Ministry of Small, Micro and Medium Enterprises, Udyog Bhawan, Rafi Marg, New Delhi - 110011 with reference to their Office Order No. A-14011/1/2016-HR dated 08.06.2017. It is requested that the Service Book and the LPC of Sh C.I. George, Personal Assistant may be forwarded to this Ministry at the earliest.
6. Vigilance /General /Library Section
7. Personal File/Service Book of the Officer concerned
8. E-Governance Cell for uploading the Order under 'New Appointment'
9. Guard File